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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2488/2001

New Delhi, this the 21st day of September, 2001

HON'BLE Sh. Kuldeep Singh, Member (J)

Shri S. Sugunan,
S/o Late Shri P.K. Srinivasan,
Aged 49 years,
Dy. Armament Supply Officer Grade II,
Naval Headquarters,
DGAS/West Block No.V,
R.K. Puram, New Delhi - 110 066.
Residing at D-503 P.V. Hostel,
Lodhi Road, New Dehi-110003.
(By Advocate: Sh. S.Sasibusan) ...Applicant

Versus

1. Union of India
Through Defence Secretary,
Ministry of Defence,
South Block,
New Delhi - 110 011.
2. The Secretary,
Department of Expenditure,
Govt. of India,
New Delhi - 110 011.
3. The Chief of the Naval Staff,
Naval Headquarters,
South Block,
New Delhi - 110011. ...Respondents

O R D E R (ORAL)

By Sh. Kuldeep Singh, Member (J),

Counsel for applicant seeks to withdraw the OA. The OA is dismissed as withdrawn. The applicant is given liberty to challenge the impugned order afresh, if so advised.

Kuldeep Singh
(KULDIP SINGH)
Member (J)

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